

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2025 in MAC App./5/2025 (Filing No.)

THE BRANCH MANAGER,
THE NEW INDIA ASSURANCE COMPANY LIMITED
VERSUS

APPLICANT

GYANDUP TSHERING LEPCHA AND OTHERS

RESPONDENTS

Date: 26.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Dipayan Roy, Advocate (*through VC*).

For Respondents

R-1 to R-3 Mr. Rahul Rathi, Advocate.

ORDER

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents.

Learned Counsel Mr. Rahul Rathi is present on advance Notice for the Respondents No.1 to 3 today and waives formal Notice. He undertakes to file Vakalatnama within a week and submits that copy of the case papers may be made over to him by the Applicant.

Let Learned Counsel for the Applicant should make over necessary documents to Learned Counsel for the Respondents No.1 to 3.

Requisites be filed within three days.

List on 08-04-2025.

Judge
26.02.2025